

Bench No. I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP(IB) NO.361/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th July, 2017, 10.30 A.M

Name of the Company		State bank of India -Vs- Electrosteel Steels Ltd	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	RISHAV BANERJEE, ADV	Petitioner	Rishav Banerjee
2.	SOUHK MAZUMDAR, ADV.	Financial Creditor	18/7/17
3.	ABHIJEET DAS, ADV.	"	Sauvik Hazra
	Sachin Kumar Pandey	Respondent	18/07/17

ORDER

Ld. Counsels for the petitioner and the respondent are present.

Heard. Reserved for Order.

sd/-
(Vijai Pratap Singh)
Member (J)